

**Central Administrative Tribunal  
Principal Bench**

**CP No.291/2019  
OA No.3370/2012**

New Delhi, this the 16<sup>th</sup> day of August, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Sh. Suraj Parkash  
age 51 years  
S/o Sh. Amar Singh  
r/o 11-D, CGH Complex,  
Vasant Vihar, New Delhi.
2. Sh. J. S. Aswal  
Age 54 years,  
S/o Late S. S. Aswal,  
R/o H-510, Sarojini Nagar,  
New Delhi.
3. Smt. Archana Sehgal  
Age 44 years,  
W/o Sh. Arvind Sehgal  
R/o 84-B, Vikrant Enclave,  
Mayapuri, New Delhi.
4. Sh. Adesh Gupta  
Age 52 years,  
S/o Sh. Prem Prakash Gupta  
R/o 870/5, Gali No.6-B,  
Patel Nagar, Gurgaon,  
Haryana. ... Petitioners.

(By Advocate : Shri S. K. Gupta)

Versus

1. Sh. Rajiv Kumar  
Secretary  
Ministry of Finance,  
Department of Financial Services  
(Banking Division)  
Jeevandeep Building, 3<sup>rd</sup> Floor,  
10, Sansad Marg,  
New Delhi.

2. Sh. G. C. Murmu  
 Secretary  
 Ministry of Finance,  
 Department of Expenditure  
 North Block,  
 New Delhi. .... Respondents.

(By Advocate : Shri A. K. Singh)

**: O R D E R (ORAL) :**

**Justice L. Narasimha Reddy, Chairman:**

This contempt case is filed alleging that the respondent did not implement the order dated 24.09.2018 passed in OA No.3370/2012.

2. It is brought to our notice that the respondents filed W.P. No.8191/2019 feeling aggrieved by the order in the OA, and that on 30.07.2019, the Hon'ble Delhi High Court has stayed the operation of the order. Hence, we close the contempt case, leaving it open to the applicant to pursue the remedies, depending upon the outcome of the writ petition. There shall be no order as to costs.

**(Mohd. Jamshed)  
 Member (A)**

**(Justice L. Narasimha Reddy)  
 Chairman**

/pj/